

F.No. 01(03)/Roster/CESTAT/2024.  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.01.2024

**ORDER NO. 19 of 2024**

Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 for **CESTAT, New Delhi** from **05.02.2024** to **01.03.2024** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 05.02.2024 to 01.03.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Customs Division Bench matters
From 05.02.2024 to 16.02.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 19.02.2024 to 01.03.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

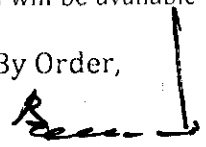
Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench and Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.

2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench.

3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar